

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†85
ANSWERED ON 30.11.2015**

FEATURES OF NEW SCHEMES

**†85. SHRI GOPAL SHETTY:
DR. K. GOPAL:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has started or planning to introduce any new schemes for the development of tourist places across the country;**
- (b) if so, the details thereof along with the action taken by the Government in this regard; and**
- (c) the funds allocated and expenditure incurred by the Government during the last three years and the achievement made so far?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) and (b): The Ministry of Tourism has launched following two new plan schemes pursuant to the Budget 2014-15 announcements:

- 1) Swadesh Darshan for Integrated Development of Tourist Circuits around Specific Themes.**

Twelve theme based circuits i.e. North-East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit and Ramayana Circuit have been identified for development under “Swadesh Darshan”.

Under Swadesh Darshan, integrated development of theme based circuits has been taken up for holistic and inclusive development which can provide engaging and complete tourism experience to both domestic and foreign tourists. The Scheme envisage enhancement of tourist attractiveness in a sustainable manner by developing world class infrastructure in the circuit destination.

2) National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) to beautify and improve the amenities and infrastructure at pilgrimage centres of all faiths.

Under PRASAD, initially thirteen cities have been identified namely Ajmer, Amritsar, Amravati, Dwarka, Gaya, Kamakhya, Kanchipuram, Kedarnath, Mathura, Patna, Puri, Varanasi and Velankanni.

The PRASAD Scheme guidelines envisage the integrated development of pilgrimage destinations in a planned, prioritized and sustainable manner to provide complete religious tourism experience to both domestic and foreign tourists.

(c): The list of number of projects and amount sanctioned under Swadesh Darshan and PRASAD schemes during 2014-15 and 2015-16 is given in Annexure-I.

The list of number of projects, amount sanctioned and amount utilised Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals and Rural Tourism scheme during the last three years is given at Annexure -II.

ANNEXURE-I**STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.†85 ANSWERED ON 30.11.2015 REGARDING FEATURES OF NEW SCHEMES.**

The list of projects sanctioned under Swadesh Darshan during 2014-15 and 2015-16 (till 24.11.2015)

(Rs. in Crore)

Sl. No	Name of the Circuit	State	Name of Project	Year	Amount Sanctioned
1	Coastal Circuit	Andhra Pradesh	Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh	2014-15	69.83
2.	North-East India Circuit	Arunachal Pradesh	Bhalukpong-Bomdila-Tawang in Arunachal Pradesh	2014-15	50.00
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	2014-15	33.17
4	North-East India Circuit	Manipur	Development of Tourist Circuit in Manipur: Imphal-Moirang-Khongjom-Moreh	2015-16	89.66
5	North-East India Circuit	Sikkim	Development of Tourist Circuit linking - Rangpo (entry) - Rorathang - Aritar - Phadamchen - Nathang - Sherathang - Tsongmo - Gangtok - Phodong - Mangan - Lachung - Yumthang - Lachen - Thangu -	2015-16	98.05

			Gurudongmer - Mangan - Gangtok - Tumin Lingee - Singtam (exit) in Sikkim		
6	Eco Circuit	Uttarakha nd	Integrated Development of Eco- Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand	2015- 16	80.37
7	Desert Circuit	Rajasthan	Development of Sambhar Lake Town and Other Destinations under Desert Circuit in Swadesh Darshan Scheme	2015- 16	63.96
8	Tribal Circuit	Nagaland	Development of Tribal Circuit Peren - Kohima-Wokha, Nagaland	2015- 16	97.36
		Total			582.40

The State-wise details of the funds sanctioned under PRASAD Scheme during the year 2014-15 and 2015-16 (till 24.11.2015).

(Rs. in Crore)

Sl. No.	Name of the State & project	Year	Amount Sanctioned
	BIHAR		
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.29
	UTTAR PRADESH		
2.	Development of Mathura-Vrindavan	2014-15	14.93

	as Mega Tourist Circuit (Ph-II)		
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014-15	9.36
	ODISHA		
4.	Infrastructure Development at Puri, Shree Jagannath Dham-Ramachandi-Prachi River front at Deuli under Mega Circuit	2014-15	50.00
	PUNJAB		
5.	Development of Karuna Sagar Valmiki Sthal at Amritsar	2015-16	6.45
	RAJASTHAN		
6.	Integrated Development of Pushkar/Ajmer	2015-16	40.44
	Grand Total		125.47

ANNEXURE-II**STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.†85 ANSWERED ON 30.11.2015 REGARDING FEATURES OF NEW SCHEMES.****2012-2013****(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned	Amt. Utilised
1.	Andhra Pradesh	4	6278.73	2269.68
2.	Arunachal Pradesh	16	6612.50	2277.71
3.	Andaman & Nicobar Islands	0	0.00	0.00
4.	Assam	0	0.00	0.00
5.	Bihar	1	500.00	100.00
6.	Chandigarh	0	0.00	0.00
7.	Chhattisgarh	0	0.00	0.00
8.	Dadra & Nagar Haveli	0	0.00	0.00
9.	Daman & Diu	0	0.00	0.00
10.	Delhi	2	2461.91	935.98
11.	Goa	2	50.00	50.00
12.	Gujarat	1	486.75	0.00
13.	Haryana	0	0.00	0.00
14.	Himachal Pradesh	11	3029.88	2433.81
15.	Jammu and Kashmir	25	11260.00	2846.40
16.	Jharkhand	2	4885.71	555.70
17.	Kerala	6	7826.53	2243.96
18.	Karnataka	0	0.00	0.00
19.	Lakshadweep	0	0.00	0.00
20.	Maharashtra	5	7914.79	1129.23
21.	Manipur	7	3595.62	360.86
22.	Meghalaya	1	17.94	17.94
23.	Mizoram	3	49.15	49.15
24.	Madhya Pradesh	20	20989.75	10579.90
25.	Nagaland	11	4556.66	1544.33
26.	Odisha	2	61.30	61.30
27.	Puducherry	0	0.00	0.00
28.	Punjab	2	50.00	50.00
29.	Rajasthan	0	0.00	0.00
30.	Sikkim	13	7020.18	1856.85
31.	Tamil Nadu	2	2041.97	243.84

32.	Telangana	5	4191.34	2690.41
33.	Tripura	0	0.00	0.00
34.	Uttar Pradesh	12	3486.15	1768.78
35.	Uttarakhand	2	1297.47	1057.97
36.	West Bengal	3	4694.46	0.00
	Total	158	103358.79	35123.8

2013-2014

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned	Amt. Utilised
1.	Andhra Pradesh	14	4532.02	0.00
	Combined Projects for Andhra Pradesh & Telangana	1	4588.80	0.00
2.	Arunachal Pradesh	11	7473.64	0.00
3.	Andaman & Nicobar Islands	0	0.00	0.00
4.	Assam	0	0.00	0.00
5.	Bihar	14	11109.85	1585.83
6.	Chandigarh	0	0.00	0.00
7.	Chhattisgarh	0	0.00	0.00
8.	Dadra & Nagar Haveli	0	0.00	0.00
9.	Daman & Diu	0	0.00	0.00
10.	Delhi	2	5768.98	0.00
11.	Goa	0	0.00	0.00
12.	Gujarat	0	0.00	0.00
13.	Haryana	8	1487.25	75.00
14.	Himachal Pradesh	1	3371.52	0.00
15.	Jammu and Kashmir	15	7618.54	263.65
16.	Jharkhand	1	500.00	0.00
17.	Kerala	10	4065.63	0.00
18.	Karnataka	8	3228.71	0.00
19.	Lakshadweep	0	0.00	0.00
20.	Maharashtra	6	6795.18	372.50
21.	Manipur	8	7234.84	436.71
22.	Meghalaya	3	46.90	0.00
23.	Mizoram	10	4711.16	40.00
24.	Madhya Pradesh	9	10021.29	2629.17
25.	Nagaland	11	5222.01	667.83
26.	Odisha	12	6543.08	0.00
27.	Puducherry	1	4848.16	0.00

28.	Punjab	2	1038.86	0.00
29.	Rajasthan	10	5174.71	90.63
30.	Sikkim	14	10485.00	35.00
31.	Tamil Nadu	0	0.00	0.00
32.	Telangana	8	3370.07	0.00
33.	Tripura	0	0.00	0.00
34.	Uttar Pradesh	26	13071.32	1038.55
35.	Uttarakhand	29	21772.67	1275.24
36.	West Bengal	0	0.00	0.00
	Total	234	154080.19	8510.11

2014-15

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amount Sanctioned	Amt. Utilised
1	Andhra Pradesh	11	9515.53	0.00
2	Arunachal Pradesh	8	8455.35	0.00
3	Andaman & Nicobar Islands	0	0.00	0.00
4	Assam	3	3568.11	0.00
5	Bihar	3	4220.47	0.00
6	Chandigarh	0	0.00	0.00
7	Chhattisgarh	5	990.13	50.00
8	Dadra & Nagar Haveli	0	0.00	0.00
9	Daman & Diu	1	775.54	0.00
10	Delhi	0	0.00	0.00
11	Goa	1	879.04	0.00
12	Gujarat	0	0.00	0.00
13	Haryana	3	121.66	0.00
14	Himachal Pradesh	0	0.00	0.00
15	Jammu and Kashmir	2	732.50	0.00
16	Jharkhand	0	0.00	0.00
17	Kerala	0	0.00	0.00
18	Karnataka	1	5000.00	0.00
19	Lakshadweep	0	0.00	0.00
20	Maharashtra	0	0.00	0.00
21	Manipur	7	14752.51	0.00
22	Meghalaya	0	0.00	0.00
23	Mizoram	3	4879.69	25.00
24	Madhya Pradesh	5	3690.54	0.00
25	Nagaland	10	5980.20	0.00
26	Odisha	3	6488.34	0.00

27	Puducherry	0	0.00	0.00
28	Punjab	3	4831.98	30.00
29	Rajasthan	2	149.93	0.00
30	Sikkim	8	5200.00	0.00
31	Tamil Nadu	0	0.00	0.00
32	Telangana	4	504.36	0.00
33	Tripura	0	0.00	0.00
34	Uttar Pradesh	4	3368.05	0.00
35	Uttarakhand	1	391.69	0.00
36	West Bengal	0	0.00	0.00
	GRAND TOTAL	88	84495.62	105.00

Includes Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.
